

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 52 OF 2015 & IA NOs. 55, 70 & 71 OF 2015
&
APPEAL NO. 53 OF 2015 & IA NOs. 72 & 73 OF 2015

Dated: 9th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Monnet Ispat and Energy Ltd.

....Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Rahul Singh

Counsel for the Respondent(s)

:

Ms. Superna Srivastava for R-2

Mr. C.K. Rai &

Mr. Paramhans for R-1

ORDER

At the request of learned counsel for the appellant the matters are
adjourned to **17.03.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk